

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 12th April, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Execution Application No. 18/2019 IN Original Application No. 425/2018	Sanjay Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant
2.	M.A. No. 102/2019 IN Appeal No. 04/2019	Dr. Vijay Verma Vs. Ministry of Environment, Forests & Climate Change & Ors.	Mr. Rahul Shukla, Adv. for Appellant
3.	M.A. No. 104/2019 IN Appeal No. 11/2018	Rohit Choudhary Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant
FOR HEARING			
4.	Original Application No.32 (T _{HC})/2014 (CWP No. 9503/2012) (M.A. No. 921/2018, I.A. No. 128/2019 & I.A. No. 269/2019) (PH)	Kishan Paryavaran Sangharsh Samiti, Jaipur Vs State of Rajasthan & Ors.	Mr. Dipesh Choudhary, Adv. for Applicant Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan & RSPCB Mr. Rakesh, Adv. for R – 2 Mr. Vinay Kothari, Adv. for R – 5 Mr. Sanyal Lodha, Adv. for R-9 Mr. Sanjeet Purohit, Adv. for RIICO & Ministry of Textile Mr. Balendu Shekhar, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Mr. A. K. Prasad, Adv. for CGWA Ms. Shailja Nanda Mishra, Adv.
5.	Original Application No. 145/2015 (M.A. No. 1259/2016, M.A. No. 1166/2017, M.A. No. 1170/2017 & M.A. No. 586/2018)	Umashankar Patwa & Anr. Vs. Union of India & Ors. (Earlier titled as D.K. Joshi Vs. Union of India & Ors.)	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Ms. Deep Shikha Bharathi, Adv. for UP Mr. Pradeep Mishra, Adv. for R-3 Ms. Antima Bazaz, Adv. for R-6 Ms. Rachana Joshi Issar, Adv. for R-7 & 10 Mr. I.K. Kapila, Adv. for UP Jal Nigam Mr. Ajit Sharma, Adv. for R-12 Mr. Rajendra Prasad Saxena, Adv. Mr. Shivendu Gaur, Adv. for Noticee No. 4 Mr. A. D. N. Rao, Adv. Mr. Raj Kumar, Adv. for CPCB Ms. Meenakshi Arora, Adv. Mr. Bibhav Vatika, Adv. for Noticee Mr. Soumjayjit Pani, Adv. Mr. Shaurya Sahay, Adv. Mr. Shantanu Bansal, Adv. for PS & PH

			Mr. Tanmaya Mehta, Adv. Mr. Piyush Singh & Mr. Rajeev Saxena, Adv. Mr. Prafulla K. Behra, Adv. for Noticee No.5 Dr. Rajeev Sharma, Adv. Mr. Sameer Singh & Shweta Jain, Adv. Mr. Sanjay Upadhyay, Adv. Mr. A. K. Prasad, Adv. for Central Water Commission Mr. Abhindra Maheshwari, Adv. Mr. Arjun Pant, Adv. Mr. Eeshan Chaturvedi, Adv. Mr. Ajay Jain, Adv. for GNCTD
6.	Original Application No. 311/2015	Devendra Singh Bholey Vs. UOI & Ors.	Mr. S. K. Dubey & Mr. Rajmangal Kumar, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Dr. Sandeep Singh, Adv. for R-2, 5 & 6 Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Rakesh Taneja, Adv. for R-7 Ms. Antima Bazaz, Adv. for R-8 Mr. Nikhil Nayyar, Adv. for R-9 & 10 Mr. Rahul Pratap, Adv.
7.	Original Application No. 433/2015 (M.A. No. 784/2018)	Doctors For You Vs. MoEF & CC & Ors.	Ms. Aishwarya Bhati & Mr. Hemendra Sharma, Adv. for Applicant Dr. Abhishek Atrey, Adv. for R-1 Mr. Sameer S. Sinha, Adv. for R-2 Mr. Mukul Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGSC Mr. Rajkumar, Adv. for R-3 Mr. G. Rama Krishna Prasad & Ms. Filza Moonis, Adv. for R-5 Mr. Ajay Aggarwal, Adv. for R-6 Mr. Ravi Shankar S. S., Adv. for R-7 Mr. Anand Varma, Adv. for R-9 Mr. Anupam Tripathi, Adv. Mr. Shubham Kulshreshtha, Adv. Mr. Mahesh Agrawal, Adv. for Tobacco Institute
8.	Original Application No. 107/2017	Sree Kottam Tulasi Reddy Memorial Educational Society Vs. M/s. S. N. S. Starch Limited & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Adv. for Applicant Mr. A. D. N. Rao, Adv. for R-1 Mr. Nikhil Nayyar, Adv. for R-2 Mr. P. Venkat Reddy, Adv. for R-3 Mr. Amber Sachdeva, Adv.
9.	Original Application No. 733/2017 (M.A. No. 1404/2017, M.A. No. 1215/2018 & I.A. No. 251/2019)	Kamal Vs. National Capital Region Planning Board & Ors.	Mr. Dhananjay Garg & Pradeep Kumar, Adv. for Applicant Mr. D. N. Goburdhan, Adv. for R-1 Mr. Mukesh Kumar Verma, Adv. for R-2&8 Mr. Yagyawalkya Singh, Adv. for GDA Ms. Priya Puri, Adv. for IOCL Mr. Pradeep Misra, Adv. for UPPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Rajkumar, Adv. for CPCB
10.	Original Application No. 820/2017 (M.A. No. 1564/2017)	Mustafa Hussain Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Mr. Gaurav Kumar Bansal, Adv. for R-6 Mr. Ankit Verma, Adv. for State of UP

CASES AT SR. NO. 11 & 12 WILL BE TAKEN-UP ON 06.05.2019 FOR HEARING			
11.	Execution Application No. 35/2018 IN O.A. No. 115/2018 (Earlier O.A. No. 22/2016 (WZ)) (I.A. No. 210/2019)	Vishal Arinjay Shah Vs. Suo Smita Pradeep Shah & Ors.	Mr. Shivraj P Kadam Jahagirdar, Adv. for Applicant Mr. Sumeer Abhyankar, Adv. for R-1 Mr. T.V.S. Raghavendra Sreyas, Adv. for R-2 Mr. Vinayak Gupta, Adv. for MoEF Mr. Vijay Kumar, Adv. for R-3 Mr. Mukesh Verma, Adv. for MPCB
12.	Execution Application No. 54/2018 IN O. A. No. 110/2018 (Earlier O.A.No.45/2016(WZ))	Bombay Environment Action Group Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Dhruv Pal, Adv. for MoEF Mr. Balendu Shekhar, Adv. for State of Maharashtra Ms. Anshula Grover, Adv. for R-3 Mr. Mukesh Verma, Adv. for R-5 Mr. Ajay Gadeganonkar, Adv. for R-7
CASE AT SR. NO. 13 WILL BE TAKEN-UP ON 13.05.2019 FOR HEARING			
13.	Execution Application No. 15/2019 IN O. A. No. 368/2018	Nilkanth Rajaram Raskar Vs. M/s Saswad Mali Sugar Factory Ltd.&Ors	Mr. Nitin Lonkar, Adv. for Applicant Mr. Pinaki Misra, Sr. Adv. with Mr. Salim A. Inamdar, Adv. for R-1 & 2 Mr. Mukesh Verma, Adv. for MPCB

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